

SHRI SRIRAJ MEGHRAJJI DHRAN-GADHRA : Sir, I introduce the Bill,

MR. CHAIRMAN : Shri Rabi Ray.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 54)

श्री रवि राय (पुरी) : श्रीमन्, मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए।

MR. CHAIRMAN : The question is :
"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री रवि राय : श्रीमन्, मैं विधेयक को पेश करता हूँ।

MR. CHAIRMAN : Shri Ram Sevak Yadav—absent.

Shri Hem Raj.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 3)

SHRI HEM RAJ (Kangra) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :
"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI HEM RAJ : I introduce the Bill.

MR. CHAIRMAN : Shri Rabi Ray again.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 105)

श्री रवि राय (पुरी) : श्रीमन्, मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

श्री रवि राय : श्रीमन्, मैं विधेयक को पेश करता हूँ।

15.07 Hrs.

CONSTITUTION (AMENDMENT) BILL

(Amendment of article 85)

by Shri Prakash Vir Shastri.

MR. CHAIRMAN : The House will now take up further consideration of the motion moved by Shri Prakash Vir Shastri on the 16th February, 1968. He is to continue his speech.

SHRI S. M. BANERJEE (Kanpur) : Sir, I went to make a submission. This is an important Bill and many Members want to speak on this Bill. Everybody would want a session in Bangalore to have unity between north and south. I request that the time should be extended by 2 hours. You may take the sense of the House.

SHRI RANDHIR SINGH (Rohtak) : I agree with him.

MR. CHAIRMAN : The time allotted is 1 hour.

SHRI S. M. BANERJEE : It should be at least 2½ hours.

MR. CHAIRMAN : The time allotted is 1 hour. Shri Prakash Vir Shastri has taken only 1 minute. 59 minutes still remain. Practically, we have got one full hour for the discussion.

SHRI A. S. SAIGAL (Bilaspur) : Sir, you may extend it by 1 hour. This is an important Bill and we must have more time for it.

SHRI RANDHIR SINGH : The time should be extended.

MR. CHAIRMAN : Let me hear the Minister of Parliamentary Affairs.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : Sir, the time allotted is 1 hour. The hon.